

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:323
ANSWERED ON:02.08.2011
REVAMPING OF SPORTS/YOUTH POLICIES
Reddy Shri Anantha Venkatarami

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to revamp/review the existing National Youth Policy and Sports Policy for the development of youth and sports in the country;
- (b) if so, the details thereof;
- (c) whether the Government has sought suggestions from the various sports organizations in this regard;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which the said policies are likely to be revamped/ reviewed and the extent to which it would be beneficial for youths and sports persons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): As regards the National Youth Policy, the review has been assigned to the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur (Tamil Nadu). The Draft National Youth Policy has been hoisted on this Ministry's website for seeking comments/suggestions. Different stakeholders and State Governments will also be involved in review of the policy.

As regards the National Sports Policy, there is, at present, no proposal to review the existing National Sports Policy 2001. However, with objective of formulation a suitable legal framework for national sports development including good governance among sports bodies, the Ministry proposes to introduce a national sports legislation, namely National Sports Development Bill, 2011 in the Monsoon Session, 2011.

(c) & (d): Yes, Government has consulted all stakeholders, including Indian Olympic Association, and National Sports Federations, sportspersons and others.

(e): The Youth Policy is likely to be reviewed shortly after obtaining the suggestions/comments from various stakeholders and the State Governments. The policy is expected to benefit all youth below the age of 35 years.

The Draft National Sports Legislation is proposed to be introduced in ensuing Monsoon Session of the Parliament.